

(2)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

Allahabad : Dated this 10th day of November, 2000

Original Application No. 1239 of 2000

CORAM :-

Hon'ble Mr. Rafiuddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

L.P. Khandelwal, S/o Shri Suraj Bhan
Resident of 61/170, Sita Ram Mohal,
Kanpur.

(Sri Upendra Nath, Advocate)

..... Applicant

Versus

1. Union of India through the
Secretary Ministry of Communication,
Department of Post, Dak Bhawan,
New Delhi-1.
2. The Post Master General,
Kanpur.

..... Respondents

ORDER (oral)

By Hon'ble Mr. Rafiuddin, J.M.

This OA has been filed by the applicant for a direction to the respondents to disburse his pay and allowance as per order dated 20-8-1996 and as per pay slip for the month of August 2000 paid in September, 2000 and also ~~stop recovery~~^{to} of Rs.25,920/- from his salary.

2. We have heard counsel for the applicant and perused the record.
3. It has been pointed out by the learned counsel for the applicant that a representation dated 29-9-2000 addressed to the Post Master General, Kanpur (Annexure-A-1) is still pending and no order has been passed so far.

R

We, therefore, dispose of this OA at the admission stage with direction to the respondent no.2 to consider and pass a speaking order on the aforesaid representation of the applicant within three months from the date of communication of this order. It is also provided that no recovery from the salary of the applicant shall be made till the order is passed by the respondent. There shall be no order as to costs.

S. D. Rep. N. D. M.
Member (A) Member (J)

Dube/